

## Abdul Gagoor Vs Jose K.V

**Court:** National Consumer Disputes Redressal Commission

**Date of Decision:** Nov. 21, 2024

**Acts Referred:** Consumer Protection Act, 1986 " Section 21(b)

**Hon'ble Judges:** Avm J. Rajendra, Avsm Vsm (Retd.), Presiding Member

**Bench:** Single Bench

**Advocate:** Dileep Poolakkot, Shivam Sai, Sangeeth Mohan K

**Final Decision:** Disposed Of

### Judgement